

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CA(CAA)-26(PB)/2017**

**IN THE MATTER OF:**

Shri Praveen Pandey

.... Applicant/petitioner

And

Monnet Power Company Ltd.

.... Respondent

**Order under Section 230-232 of the Companies Act**

**Order delivered on 29.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Sh. S.K. Mohapatra,**

**Hon'ble Member (T)**

For the Applicant/petitioner :

**ORDER**

Even on the second call, no one has put in appearance in support of the Appeal.

In the interest of justice, hearing is deferred to 12<sup>th</sup> February, 2018.

Sd/-

**(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT**

Sd/-

**(S.K. MOHAPATRA)  
MEMBER(TECHNICAL)**

29.01.2018  
V.Sethi